

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1788  
ANSWERED ON:16.12.2013  
EXCHANGE OF DEFENCE LAND  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has received any request from the Government of Maharashtra for approval of Memorandum of Understanding signed for the exchange of land to the MIHAN project, Nagpur;
- (b) if so, the details thereof;
- (c) the latest status of the said proposal; and
- (d) the time by which this proposal is likely to be finalised and the reasons for delay, if any?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Yes, Madam. For development of the existing airport at Nagpur into a Multi-Modal International Hub Airport (MIHAN), Government of Maharashtra has proposed for transfer of 278 hectares of land under the possession of Air Force Station, Nagpur, in lieu of which 400 hectares of land is to be transferred by the State Government to the Indian Air Force (IAF). The proposal has been 'in principle' agreed to by the Government.

(c) & (d): Finalisation of draft Memorandum of Understanding (MoU) for the transfer / exchange of land between IAF and Maharashtra Airport Development Company (MADC), a Government of Maharashtra company, was pending due to Airports Authority of India's claim of ownership / lease rent in respect of 288.74 acres of land at Nagpur airport, presently under the possession of IAF. This issue has now been resolved. Exchange of land would follow after finalization of MoU and creation of associated infrastructure at the new location by the State Government and the IAF for shifting of air operations of IAF.